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|--|----------------------------|-----------------------|---------------------------|----------------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
| Name of Corporate Debtor: | | Trident Tools Limited | | | | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 18.09.2019 | | | | | | | | | | | | | | |
| List of Creditors as on: | | 19.12.2020 | | | | | | | | | | | | | | |
| List of operational creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Identification No. | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | BSE | OCO_1 | 11.10.2019 | 1,807,812.00 | 1,807,812.00 | Unsecured | - | - | No | - | - | - | - | - | - | |
| 2 | Cupral Global Trading FZE | OCO_2 | 24.10.2019 | 35,736,400.00 | 35,332,107.00 | Unsecured | - | - | No | - | - | - | 404,293.00 | - | - | Amount is rejected due to difference in Exchange Rate as on CIRP Date |
| 3 | R C Enterprise | OCO_3 | 14.11.2019 | 432,606.00 | 432,606.00 | Unsecured | - | - | No | - | - | - | - | - | - | |
| 4 | Harish Print & Pack | OCO_4 | 16.11.2019 | 435,177.00 | 435,177.00 | Unsecured | - | - | No | - | - | - | - | - | - | |
| 5 | K R Corporation | OCO_5 | 19.11.2019 | 606,770.00 | 606,770.00 | Unsecured | - | - | No | - | - | - | - | - | - | |
| 6 | Arts and Krafts (India) | OCO_6 | 21.11.2019 | 230,857.00 | 230,857.00 | Unsecured | - | - | No | - | - | - | - | - | - | |
| 7 | Speedmark Global Logistics | OCO_7 | 02.12.2019 | 123,082.00 | 123,082.00 | Unsecured | - | - | No | - | - | - | - | - | - | |
| Total | | | | 39,372,704.00 | 38,968,411.00 | | - | - | | - | - | - | 404,293.00 | - | - | |

Note: As on the circular dated 24th November 2021, the Corporate Debtor is under Liquidation.
The RP has handed over the affairs of the Corporate Debtor to the Liquidator pursuant to the order dated 31.05.2021 (received on 12.06.2021) read with subsequent amended order dated 01.09.2021 (received on 11.09.2021).
This compliance is pursuant to the email dated 08.12.2021 received from IIIPICAL.